## GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HEALTH & FAMILY WELFARE DEPARTMENT 9<sup>TH</sup> LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI-110 002 PH: 011-2339 2017; FAX: 011-2339 2464; e-mail: pshealth@nic.in

No.52/DGHS/PH-IV/COVID-19/2020/prsecyhfw/18092-107 Dated: July 29, 2020

## **ORDER**

It has been decided to discontinue the scheme of creation of health care facilities at hotels by private hospitals which was operationalised earlier vide order no 52/DGHS/PH-IV/COVID-19/2020/prsecyhfw/9103-9162, dated 29.05.2020. All concerned private hospitals are, accordingly, directed to wind up the facilities operating in hotels with immediate effect.

This issues with the approval of Hon'ble Minister of Health.

(Vikram Dev Dutt)

Pr Secretary (Health & FW)

To

- 1. Medical Superintendents of all concerned private hospitals
- 2. Director, DGHS
- 3. Dr R N Das, Incharge private nursing home cell

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## Copy to:

- 1. Pr Secretary (Home), Govt. of NCT of Delhi
- 2. Pr. Secretary to Hon'ble LG, Delhi
- 3. Pr. Secretary (Revenue), Govt. of NCT of Delhi
- 4. Addl. Secretary to Hon'ble CM, Govt. of NCT of Delhi
- 5. Secretary to Hon'ble Minister of Health, GNCT of Delhi
- 6. All District Magistrates (Revenue), Delhi
- 7. OSD to CS, Govt. of NCT of Delhi

8. Secretary (H&FW)

(Vikram Dev Dutt)

Pr Secretary (Health & FW)